## HIGH COURT OF SIKKIM GANGTOK

No.32/HCS

Date: 15.10.2025

## N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble the Chief Justice, High Court of Sikkim, has been pleased to constitute a **Public Auction Committee/Tender Opening Committee** comprising of the following members for the purpose of auctioning the two vehicles, as highlighted under Public Auction Notice bearing No.9387/HCS/GEN dated 14.10.2025:-

- 1. Central Project Coordinator
- 2. Additional Registrar-cum-Principal Private Secretary to the Hon'ble the Chief Justice
- 3. Additional Registrar-cum-Chief Protocol Officer

sd/-Officer on Special Duty

Memo No.:9400-9408/HCS

Date: 15.10.2025

## Copy to:

- 1. The Addl. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
- 2. The Addl. Registrar-cum-PS to Hon'ble Judge-I, High Court of Sikkim.
- 3. The Joint Registrar-cum-Sr. Judgment Writer to Hon'ble Judge-II, High Court of Sikkim.
- 4. Central Project Coordinator, High Court of Sikkim
- 5. Additional Registrar-cum-Chief Protocol Officer, High Court of Sikkim
- 6. P.A. to Registrar General, High Court of Sikkim
- 7. P.A. to Registrar, High Court of Sikkim
- 8. P.S. to Registrar(Judicial Service), High Court of Sikkim
- 9. Notice Board and

10. File.

Assistant Registrar(General)